

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/16	TP 50/17	For furnishing Information	433( e) / 433(f)	GVG Paper Mills Pvt. Ltd. Udumalpet(TN) Vs Smartbox Packaging Pvt. Ltd., Bangalore.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER  
REPRESENTATION TO WHOM SIGNATURE

**ORDER**

No representation for Petitioner. This is the third time matter is listed for suggesting the name of an IRP. This matter is listed today for appearance of Petitioner. Already IBBI, New Delhi has suggested the name of IRP. However, no representation for Petitioner Company since two adjournments. This is the third adjournment. The Petitioner is not showing any interest to proceed with this matter. List it as a last chance. Registry to address letter to the Petitioner. List it as a last chance on 15.03.2018.

  
Member (T)

  
Member (J)